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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

NEW DELHI

O.A. No. 2514/97

This the 17th day of October, 1997.

HON'BLE SHRI N. SAHU, MEMBER (A).

1. Mohd. Younus Khan
s/o Shri Amir Ahmed Khan
D-160, Sanjay Park,
Baljeet Nagar,
New Delhi 110 008.
 2. Shri Upendar Thakur,
s/o Shri Ram Chander Thakur,
1-2, Block ,
Pusa Campus IARI,
New Delhi 110 012.
 3. Shri Chandeshwar
s/o Shri Ram Suhag,
10/145, DMS Colony,
Hari Nagar, New Delhi.
 4. Shri Ram Kumar
s/o Shri Mangal Singh
23-277, Pandav Nagar,
New Delhi.
 5. Shri Krishan Dutt
s/o Shri Badri Prashad,
r/o Delhi Milk Scheme,
West Patel Nagar,
New Delhi.
 6. Shri Shiv Chander
s/o Shri Makhen Mehto
r/o G-213, Mangol Puri,
New Delhi.
 7. Shri Raj Kumar
s/o Shri Mohinder Paswan
r/o I-93, Krishi Kunj,
Pusa, New Delhi.
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8. Shri Nanak Singh
s/o Shri Khamni Singh
r/o D-820, Jhahagirpuri
New Delhi 110033.
9. Shri Rajinder Singh
s/o Shri Chanderka
r/o E-4/2, Sultan Puri
New Delhi.
10. Shri Munshi Lal
s/o Shri Anant Ram
r/o Jawaharlal T/672/2,
Gali No. 21, Baljeet Nagar,
New Delhi 110 008.
11. Shri Shakal Dev
s/o Shri Nathuni Paswan
r/o B-24, IARI, Pusa,
New Delhi.
12. Shri Baij Nath
s/o Shri Ramdev Paswan
r/o 8/120, DMS Colony,
Hari Nagar, New Delhi.
13. Shri Ram Niwash
s/o Shri Man Singh
r/o A-127, Vikash Vihar
Kakrola More, New Delhi.
14. Shri Ranvir Singh
s/o Shri Vegh Ram Singh
r/o A-460, Pandav Nagar,
Shadipur,
New Delhi.
15. Shri Anil Kumar
s/o Shri Brahm Dutt
r/o 19/245, Sarai Basti,
Delhi.
16. Shri Ram Shakal
s/o Shri Ram Sagar Sahni
Block 115, Room No. 1722,
Krishi Kunj, Pusa,
New Delhi.
17. Shri Narender Kumar
s/o Shri Guru Charan
r/o Block No. 468/69,
Jhahagirpuri, New Delhi.

18. Shri Balbir Singh
S/o Shri Munge Ram
R/o T-8H Railway Qtrs.
Sarai Rohila,
New Delhi.
19. Shri Kamleshwar Rao
S/o Shri Ram Briksh
R/o A-19, Samtadham Jhuggi
Hari Nagar,
New Delhi.
20. Shri Triloki Nath
S/o Shri Tara Chand
R/o 2104/5, Gali No.10,
Rrem Nagar,
New Delhi-110008.
21. Shri Praveesh
S/o Shri Kukeshwar Ram
R/o DMS, Patel Nagar,
New Delhi-110008.
22. Shri Kapildev
S/o Shri Ramlakshan Mahto
R/o WZ-121-C, Todapur,
New Delhi.
23. Shri Tuntun Thakur
S/o Shri Ram Avtar Thakur,
R/o I-2, Chirya Colony,
IRI, Pusa,
New Delhi-110012. Applicant.

(By Advocate Shri S.P. Garg)

Versus

1. Union of India through the
Secretary,
Min. of Agriculture,
(Department of Agriculture &
Animal Husbandry and Dairy)
Krishi Bhawan,
New Delhi.
2. The Chairman,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi. Respondents.
- (By None.)

ORDER (Oral)


By Hon'ble Shri N. Sahu, Member (A).

In this OA the applicant seeking for
a direction to the respondents to regularise

the services of the applicants by giving them the benefit of Certified Standing Orders and the directions issued by this Tribunal by judgement dated 2.8.91 in OA-948/88. The alternative prayer is to pass an order directing the respondents to give temporary status to the applicants with immediate effect on the basis of the OM dated 10.9.93. These very persons approached this Tribunal in OA-1996/97 for the same relief and this Tribunal directed that they should exhaust alternative remedies available to them and if still any greivance survives, they could approach this Tribunal. The applicant filed a representation on 20.9.97 addressed to Chairman, Delhi Milk Scheme but there was no response to his representation. The applicant approaches this Tribunal with a fresh O.A.

2. The applicant~~s~~ should have waited for some more time before rushing to this Tribunal. On hearing the counsel for the applicants this OA is disposed of at the admission stage directing respondent No.2 to whom the representation has been addressed to dispose of the same within a period of 3 weeks from the date of receipt of a copy of this order. In doing so the case decided by the Principal Bench in OA-948/88, OA-910/88, OA-1031/88, OA-1302/88 by a common order dated 2.8.91 annexed to this OA shall be kept in view. A copy of this OA alongwith all the enclosures shall be despatched by the registry to Respondent No.2. If still the applicants are aggrieved they are at liberty to avail remedies available in law.

O.A. is disposed.


(N. SAHU)
Member(A)